

Through Video Conference via Cisco WebEx.

CBI Case No. 07/2019
CBI v. Mashkooor Ahmad & Ors.

09.06.2020.

Present: Ms. Shashi Vishwakarma, PP for the CBI with consultant Sh. C. K. Sharma.
Accused No.1 Mashkooor Ahmad on bail.
Accused No.2 Alok Sharma , who also represents accused No.3 M/s.
Equipment Conductor & Cables Ltd. (ECCL), on bail.
Accused No.4 B. L. Malhotra on bail.
Proceedings against accused No.5 S. Rajagopalan have already been
abated vide order dated 03.02.2009.

Ahmad has reported that the charge sheet and the accompanying documents
run into as many as 7000 pages.

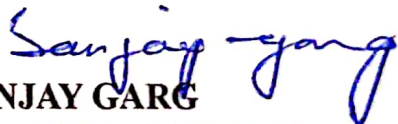
Vide office order No.E-1877-1976/DJ/RADC/2020 dated 22.05.2020, the Ld.
District & Sessions Judge, Rouse Avenue District Courts, New Delhi, has instructed that since
scanning facility is not available in the court complex, the prosecution department be
requested to provide the charge sheet and the accompanying documents in electronic mode
to facilitate the hearing of final arguments through video conference.

PP for the CBI submits that as the copy of the charge sheet and the
accompanying documents are not available in electronic mode, the same cannot be provided
to the court. PP for the CBI as well as the accused persons further submit that since the judicial
record is voluminous and numerous documents would be required to be referred during the
course of the arguments, it would not be feasible to address arguments through video
conference. Both the sides also submit that the pronouncement of final judgement has been
stayed in the present case vide order dated 27.05.2019 passed by the Hon'ble High Court of
Delhi in W.P. (Crl) No. 3811/2018 titled as Mashkooor Ahmad & Anr. v. CBI.

Considering the above, the matter be re-listed on 17.07.2020.

A copy of the order be sent to the computer branch for uploading the same on
the website.

Original signed order has been retained by the undersigned, which shall be
placed on record on reopening of courts after the lockdown ends.


(SANJAY GARG)
Special Judge (PC Act) (CBI)-18,
Rouse Avenue District Courts,
New Delhi.